THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b) Yes. The Pharmacy Council of India has suggested the following major changes in the existing Education Regulations:—

(i) Duration of the course from one year to two years after 10 plus 2 Course.

(ii) Course contents to be revised and a number of subjects to be added in order to improve the knowledge and skills of the pharmaciests.

(iii) Minimum standard of passing the examination of Diploma to be raised from 40 per cent to 50 per cent.

The proposal is under consideration of the Central Government.

#### Hathi Committee Report

46. SHRI N. E. BALARAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the present position of Hathi Committee Report: and

(b) whether Government propose to take into consideration the recommendations contained in the said report while evolving a new drug policy?

THE MINISTER OF STATE IN OF THE MINISTRY PETROLEUM AND CHEMICALS (SHRI BHAJ-MAN BEHERA): (a) and (b) The recommendations contained in the Hathi Committee Report were taken into consideration while formulating the first Drug Policy in 1978. This policy was reviewed and a set of Measures were announced in December 1986. The current Drug Policy is under review. The experience gained so far in its implementation recommendations of Hathi and the Committee would also be taken into consideration for this purpose.

### Purchase of Airbus A-320 aircraft

to Questions

## 47. SHRI KAMAL MORARKA: SHRI YASHWANT SINHA;

Will the Minister of CIVIL AVIA-TION be pleased to state;

(a) whether in view of the Airbus A-320 crash at Bangalore Government still propose to buy the remaining 16 A-320 aircraft as per the contract;

(b) whether Government would consider buying Boeing 757 aircraft as envisaged at one stage:

(c) whether Government would examine the possibility of selling the A-320s already purchased to other countries and buy Boeing 757 instead; and

(d) by when a decision in this regard is likely to be taken?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (d) The question of taking further delivery of the A-320 aircraft is under consideration.

(b) and(c) At present no such proposal is under consideration.

#### ONGC'S plan for investment in Tripura

# 48. SHRI MAHENDRA PRASAD: SHRI MURLIDHAR CHANDRA-KANT BHANDARE

#### SHRI SURESH PACHOURI

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether ONGC has drawn out a plan for investment of Rs. 743 crores in Tripura during the Eighth Five Year Plan period; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETRCLEUM AND CHEMICALS (SHRI BHAJMAN BAHERA): (a) and (b) The investment plan of Oil and Natural Gas

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